753 Parliamentary *Commit-* [12 AUG. 1960 J I *tee for enquiring into*

RAJYA SABHA

Friday, the 12th *August,* 1960|the 21st *Sravana,* 1882 *(Saka)*

The House met at eleven of the clock, MR. CHAIRMAN in the Chau

TWENTY-NINTH REPORT OF THE PUBLIC ACCOUNTS COMMITTEE (1959-60)

SHRI SURENDRA MOHAN GHOSE (West Bengal): Sir, I beg to lay on the Table a copy of the Twenty-ninth Report of the Public Accounts Committee (1959-60) on the Appropriation Accounts (Defence Services), 1956-57 and 1957-58 and Audit Reports (Defence Services), 1958 and 1959.

OBITUARY REFERENCES

MR. CHAIRMAN: Only yesterday, I read out to you a letter from Mr. Pustake, asking for permission to be absent from the House for this Session. Last evening at 6-15 P.M. he passed away. He was a simple and unostentatious worker who endeared himself to all who met him. He was •onnected with the Bar Association, General Library, Sewa Samiti, Yuva-raj Vyayamshala, Sarvajanik Sabha etc. in Ujjain and Indore. When he died, he was the President of the Madhya Bharat Khadi Prachar Sanirh Wo ^re very sorry to lose him.

A past Member, Mr. Thakur Das, representing Varanasi in this Sabha .for about seven years also passed away. He did an important work in connection with Harijan sewa.

Both these Members had for their hobby public service. Any kind of activity with regard to the amelioration of our people found in them willing workers.

May I request you to stand up for one minute as a mark of respect to their memory?

(Hon. Members then stood in silence for one minute.)

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RESULT OF ELECTION TO THE COIR BOARD

MR. CHAIRMAN: Shri K. P. Madhavan Nair being the only candidate nominated for election to the Coir Board, I hereby declare him to be duly elected to the said Board.

RESOLUTION *RE* PPOINTMENT OF PARLIAMENTARY COMMIT-TEE FOR ENQUIRING INTO THE SLOW PROGRESS OF THE CO-OPERATIVE MOVEMENT

SHRI BHUPESH GUPTA (Weat Bengal): Sir, I beg to move the following Resolution:

"This House is of opinion that a Committee consisting of 15 Members representing both Houses of Parliament be appointed by Government to enquire into and report on the causes for the slow progress of the co-operative move ment in the country having regard to the recommendations contained in the Second Five Year Plan relating to the development of co-operation."

Mr. Chairman, this matter of cooperatives has been before the nation ever since independence, in a very emphatic way. We have been discussing this question in this House and also in the political parties and public organisations so that we might be able to develop a proper type of co-operative movement. Concept i* nothing new because even under the British co-operatives existed and they continued, but in the days of our independence struggle the leaders of the Congress Party, now the rulers of the country, made all manner of criticisms, mostly justified, and also proposals for the development of co-

operatives. In fact, Sir, if I remember aright, in many of his writings and | statements, Gandhiji personally laid

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[Shri Bhupesh Gupta.] some very great stress on the co-operatives, and it is well known to all how he viewed this matter. We should have thought that after assumption of power by the Congress Party they would remember the pledge.? that were made and, of course, they would look to the needs of the people and make necessary changes in the system of co-operatives developed by the British, with a view to improving them and introducing new elements in it. I do not say that they have not done anything. In these 13 years they have done something. I do not know how the difference betwean good and bad wtuld work out, but I am rattier inclined to think that in Introducing new elements they have introduced party polHics and the attendant nepotism, corruption and ;o on. To that, of course, I shall cor-e later.

Now, Sir, as we look around and as we go from State to State, we nnd that there is a great complaint on the part of agriculturists and other artisans and handicraftsmen that they have been neglected in the field of cooperatives, that the promises that had been made to them have not been fulfilled and that the cooperatives have been muzzled with all kinds of malpractices and misdeeds. In this y, Sir, the rural sector of our economy is very vital; we are not a highlyindus'rialised country where we have 50 or 60 per cent, of the population living in the urban areas engaged in industry and other associate activities. In India, we have about 70 to 80 per cent, of our population living in villages and somehow or other trying to eke out their living from Iand and other avocations. Out of this sector of economy, Sir, the agrarian economy gives 47 to 48 per cent, of the national income. Therefore, from whichever angle we look at the villages, whether from the point of view of the population or from the point of view of the quantum of national income produced in the villages, we see the importance of our rural sector. Naturally, Sir. the deve-

lopment of rural sector is a sine qua non of national development and development of national economy in particular. Now in that context cooperatives have undoubtedly an important part to play. This is acknowledged by all, by us and by the Congress Party, and when these gentlemen meet in their August conferences and assemblies, as they met two years ago in Nagpur, they pass very highsounding resolutions, praising cooperatives, making promise after promise to the country and almost making it look as if the A.I.C.C. and other members of the Congress Party would emerge from the Nagpur meeting and would make a revolution in the countryside by developing cooperatives. But it was only a gesture although it looked like a rocket when it was talked about. It ultimately appeared to be a damp squib. So, that is the position.

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Then, Sir, what was said at that time? It was said that in two or three years we will set up in the country some two to three lakhs new co-operatives; we will go out and form these co-operatives. I take it that the leaders who spoke there are also the leaders of the Government and they occupy the Treasury Benches. It was within their power, because they controlled the Government, to implement the Nagpur Resolution and to cany out the pledges that were made and also the blueprints that were drawn up there. It did create a good impression. We sometimes take them seriously when they talk. Generally, Sir, when we hear a good talk, we are impressed by it, even if that talk comes from rather doubtful quarters. Now we thought that they would do all those things. But what have they done? The draft outline of the Third Plan is before me and that gives some idea as to what they have done. They have also git other reports circulated to the Members of Parliament. Then there are various expert reports also. But their performance has been miserably depressing. That is the point. It is not an accusation from the Opposition

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benches; it is a confession even or, the part of Government represent tives and sometimes even the Minis-. ters. Now, Sir, coming back to

a very important Report which became really the guiding light in this matter and which made the nation wake up to the realities of the situation- I refer to the Report of the Rural Credit Survey-we occasions to discuss it here have had and refer to it time and again. In fact, it is a <^?ry important document, one of the most authoritative and penetrating study on the subject. In thai Report it was pointed out that our agrarian rural indebtedness amounts to about Rs. 900 crores and it was also estimated that the annual credit requirement would be Rs. 750 crores. I take it that with the growth of the population it has grown also. And in view of the seriousness that I mentioned of this problem, there was a promise that something would be done, something very drastic. When they nationalised the Imperial Bank of India, a promise was made by Mr. Chintaman Deshmukh. the ther. Finance Minister and another Minister in his Ministry, Mr. Arun Guha, that vigorous steps will be taken with a view to help the rural population. How much has been done during these four or five vears? We will be entitled to ask this question; it is a pity that we have to ask this question because the Congressmen do always ask such questions which not are there. How much has been done? You see the Reports and you find that very little has been done. Even in the Second Five Year Plan which after the nationalisation of the came Imperial Bank af India there was a promise made that one-third of the annual credit requiraments of the agricultural population would be met through co-opeative agencies. This was the promise; one-third of Rs. 750 crores, you can calculate how much it comes to. That was a promise, a clear promise and nobody would say that it was an Now, in the papers ambitious target. connected with the Third 'Five Year Plan and in this very Re-

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port We nnd it stated that they have actually provided one-sixth, that is to say, Rs. 125 crores worth of credit through co-o

peratives and according to their own estimate by 1960-61 it might be raised to Rs. 190 crores. That is what they sav. Performance has been lagging far behind the promise. Sir, the Ministers should asl themselves as to why they are lagging so far behind even in such a simple matter as implementation of a promise like this and if they do that they would find the answer but they do not do so. Not being very self-critical temperamentally or politically, generally they do not ask themselves such questions as we do. So performance is very poor and the result is that the promise that was made that the co-operative movement would be developed in the countryside in order to liquidate rural indebtedness and to meet the requirements of the agrarian people through cooperative agencies has not been fulfilled. We are lagging far behind. That is the position today. Yet we have a Cooperative Minister in every State and we have fortunately а Co-operative Minister with a number of Deputies also now in the Central Government as well. I do not think there is any lack of cooperative amongst themselves. But what about the co-operatives that promised. That is the straight were question and the answer should be given. Let them tell the House what they have done in this matter. Now, the result has been what? The result has been that our agrarian population remains dependent on the moneylender, on the solocar. We were to have eliminated that institution; we have had 13 years of independence. In a matter of a few days we shall all be celebrating Independence Day. Some of us may not be there in the official functions but all of us will be celebrating the You ask yourself what you have day. done all these 13 years. In 13 years people develop so many things. Big industries come up; backward nations become industrialised nations; we pass on from the age of ordinary

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[Shri Bhupesh Gupta.] explosives to the age of rockets and nuclear weapons. But here you see the same kind of marking time and making speeches hy the Congress; and they are doing practically nothing. We are going about as if we are in the cart age in the belief-of course they believe in the bulls; they have got the pair of bulls—that still the bulls have to pull the cart. We hear the Prime Minister saying so many things. Marxism has become outmoded according to him. He has very good grasp of science although in politics and philosophy he goes absolutely wrong. I ask him, is the kind of progress that they are making the speed of this atomic age? No, it is not. Now, the Second Five Year Plan contained a proposal that Rs. 400 crores worth of short-term loans would be provided when the need is Rs. 1,000 crores according to their own official reports. The promise is again curtailed; they do not even think that they should meet a situation when the entire requirements of credit on the part of the agriculturists and others in the countryside could be provided by them. They should explain this phenomenon as to why it is not possible for them to tackle this problem. It is not a question of funds: with a little effort it could be done. But the co-operatives are stifled and the moneylender reigns supreme in the countryside. They are an advantage to a certain party I agree but they are certainly a disadvantage and hindrance to the development and growth of co-operation in our country. Most of the short-term loan-whatever is given-go to whom? They go to the big fellows. Things have been so arranged, so well manipulated by very clever, intelligent and deft hands that the money passes out of the treasury not for the help of the small man, the poor peasant, the small artisan, but somehow or other the money ftnds its way into the coffers of the village rich who are mostly landlords.

SHRI B. P. BASAPPA SHETTY (Mysore): It is the most incorrect statement

SHRI BHUPESH GUPTA: The hon. Member does not seem to know.

SHRI B. P. BASAPPA SHETTY: I know; I come from a rural area.

SHRI BHUPESH GUPTA: I am sorry for his lack of knowledge.

MR. CHAIRMAN: He comes from the urban area but he knows more about rural conditions.

SHRI BHUPESH GUPTA: You are quite right, Sir. But the tragedy of this thing is that a kind of ignorance descends on the Benches there. That is the tragedy of our political system. I know the hon. interrupter is a very intelligent man. He has got vision but somehow or other his vision is clouded and because of certain contamination somewhere he does not see things.

Anyway, the short-term loans go to the village rich everywhere. The complaint is not from us; the complaint is from the Congressmen. Though they do not speak in Parliament, when they speak outside they are as reasonable as we are, as straightforward as we are, as good believers in truth as we are, though they may not always believe in nonviolence outside. That is the position, and I do not know what they will speak here. That is another problem which has to be settled. Therefore agricultural labourers suffer. Now, the greater part of the co-operatives in Andhra and other places are put in C and D categories, that is, the categories under liquidation. That is the way we are progressing. We progress here and liquidation takes place at the bottom. There is a boom in speeches and a slump in actual practice. How do you account for this phenomenon, for a better part of our co-operative societies being put in categories C and D, which, according to them, should have to be liquidated? Well, Sir, I do not know whether liquidation will outrun creation. They are supposed to be creators of new societies; let it not be said that the Ministry of Co-operation became-liquidators of the co-operative system*.

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Then the law also is very very harsh and unsuitable. In Madras, Andhra, Bengal and other places— wherever you go-there is the complaint that the British-made cooperative laws are no good for new conditions and the Prime Minister himself made а speech saying that those laws required to be changed but like all the good words of the Prime Minister, they also go by default. There is nobody to take them up and get them implemented. Somebody should be It is the task of the there. Minister of Co-operation to take the lesson from the Prime Minister's words and take necessary action because he is not the Minister of Co-operation. When he says that the law should be amended and modified, it is the task of the Minister to implement the direction and the policy emanating from his leader and the Prime Minister of the country. I know that the Prime Minister asks them as to what they have done. I think I may with your permission ask on behalf of the Prime Minister how much they have carried out. not what the Communist Party asked them to do, but what the Prime Minister himself asked them to do. Please tell us. I think it is a very simple thing to tell us. They should tell us or the Prime Minister should tell us, somebody should tell us some day as to how things are being settled between them. The law is not being amended. You can get it presumably. You look at the Gazettes coming from various States. You do not find amendments being proposed or laws being passed in order to amend the co-They retain operative laws. their original character. We live in original sin. That is the position. How can we march forward? Therefore, it is important that the law s

hould be changed. That is why I say that a Parliamentary Committee should go into this question, study the co-operative laws in the fifteen or sixteen States and make suggestions out of the experience of the people and according to their light and wisdom. Why should

it not be done? Individually they

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ask as to what should be done and whenever we make proposals for changing and amending the law, they are neglected. I am afraid of making proposals to the Government because some of them have become so allergic that if we make any proposals about modifying the law, since it is coming from the Communist Party, they feel apprehensive. Therefore, I have to find a Congressman to make the proposal and since many Congressmen are busy in so many things, I cannot always get them. But it is they who should do it. Now, you are available here, but not at the right moment and at the right place. That is my complaint. Therefore, the entire system of co-operative laws in the country has to be gone into and reviewed and the initiative in this matter should be taken by the Central Government and its authority and influence over the States should be used with a view to giving suggestions and directions. There is no difficulty. All the States are under their control. They would be carried out if they mean business. It is very important.

Now, the Minister for Co-operation comes from my State and I take him to Andhra for a change. There, they have set up ten co-operative farms in this period according to our information, and just to show co-operative farming, a very great thing according to the Nagpur Resolution, in two years. In two years' time, so many things have happened. But our Ministry of Community Development and Co-operation could only produce ten co-operative farms, and that again only as a window dressing, because how could you forget the Resolution that you had passed in Nagpur altogether? Therefore, you have some kind of window dressing in Andhra.

At least people could say there are ten co-operatives. Are we to derive satisfaction from this thing? Is this the way to progress in the field of cooperation? Now, Sir, what did the Central Government do in this matter? I would ask the hon. Mlnis-i w as to what he has done about it,

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[Shri Bhupesh Gupta.] which is an accepted policy of the Government incorporated in the Second and Third Five Year Plans. The Second Five Year Plan is nearly over. What did you do by way of Intervention or by way of taking the initiative and seeing that cooperative farming comes? You have done practically nothing.

SHRIMATI T. NALLAMUTHU RAMA-MURTI (Madras): May I interrupt the hon. Member, because reference he makes to Madras and Andhra. I come from Madras and I have seen co-operative •ocieties and cooperative farming at work. They are very good and I have made visits to those areas.

SHRI BHUPESH GUPTA: I am very glad that the hon. lady Member from Madras has interrupted and also demonstrated good neighbourliness, because she spoke about Andhra. I am talking about Andhra at the moment. Your house also is not in order. Now, Sir, that is the position in Andhra. What happened in Andhra? The former Minister for Agriculture who spoke-I have read his speech- at Nagpur came out against the cooperatives. At that time he was a Minister, a great friend of the Congress President. Then, what happened? As the Minister for Agriculture, he went about in Andhra speaking about co-operation. Even at the Ministerial level, if I may say so, Swatantra politics has entered. Interruption.) You know everything. You know these things. You deny it. Your Minister, Mr. Thimma Reddy, was speaking against co-operatives. We read the report. I do not live in Andhra. I read newspapers.

SHRIMATI YASHODA REDDY (Andhra Pradesh): He is no more the Minister for Agriculture.

Τ. NALLAMUTHU SHRIMATI RAMAMURTI: One swalow does not make a summer.

SHRI BHUPESH GUPTA: He is not now the Minister. That I agree. That is the only saving feature. But as a

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Minister at that time he was making speeches against the declared policy of the Congress Government and Mrs. Yashoda Reddy did not object to it. That is her case also. I do not know whether she is happy now that he is out, but that remains to be seen when she speaks. That is the position.

Then, Sir, there is no propaganda. In order to develop co-operatives, you must have propaganda to enlighten and educate the people. Nothing of the kind is there and education of the people does not take place. Then, here again, Andhra that way is leading in this matter, since they have 500 cooperatives. They are now in the grip of landlords. All things are happening there, so that the land rates, etc. will go up, and the peasantry will suffer. This is how things are being handled

Now, the most important thing is that little attention is given to the service co-operatives. Now, on these service co-operatives, that is, the multi-purpose co-operatives, Mr. Darling has given a report. He has made severe criticism and I can tell you that Mr. Darling has not applied for the membership of the Communist Party. He has made very severe criticism against the manner in which the multi-purpose co-operatives are run and handled. He has pointed out that almost 90 per cent, of them are really not multi-purpose. They are dealing with one thing. And what is more, they are in the clutches of the village rich, generally landlords who profiteer in the village. They elect themselves into positions when they can capture the co-operatives there. There, these multi-purpose co-operatives have had to face competition in the open market against wealthy and influential merchants in the rural areas. The Government affords them no protection whatsoever either by way of giving patronage in the matter of supply or in buying things from them. How can they compete because in one village you can have only one co-operative? Now, make them compete. That is another point.

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Now, I come to the district cooperative banks, in Andhra again. I am dealing with Andhra because the interrupters are mostly from Andhra.

SHRI N. M. LINGAM (Madras): Why not say something about the position in your own State?

SHRI BHUPESH GUPTA: Just a minute. The district co-operative banks in Andhra are called Central Co-operative Banks. Il the Communists are there, on the board of directors, they are dissolved and if Congressmen are there on the board of directors, they are blessed and patronised. This is another point to which I want to draw your attention.

I need not go into it here, but in Madras workers' co-operatives are needed. Many bidi workers are rendered unemployed and they are neglected. Your Madras Government do not support this kind of co-operatives.

In Keraia, again, they have developed hostility towards the co-operatives. This is the position. In Bengal nobody talks about it that way, but speak of corruption. My province, I must say, as far as your Government is concerned, is very nonprovincial, very non-discriminatory. They corrupt everything. The Congress Party Ia using these co-operatives as an instrument of electioneering patronage and that has become the greatest problem. I do not blame every Congressman. Some of you in the Rajva Sabha are not interested that way in elections. But I know that they are using it in Tamilnad, the entire cooperative institution is streamlined. This is another political factor. They have introduced petty, narrow, partisan politics into the cooperatives along with nepotism, corruption, patronage, moneygrabbing and bolstering up of the party men. (Interruption.)

The question was proposed.

श्री देःकीतन्दन नाः ायरण (महाराष्ट्र) : ग्रादरगीय सभापति महोदय, मैं इस प्रस्ताव

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को पड़ रहा था और बाद में नैंते अपने भित्र भूपेश गुप्त जी का भावग वी सुना। मुझे बोतों में कोई कौसिस्टें तो नजर नहीं छाई। शायद मेरे भाई समजते हैं कि Consistency is the virtue of an ass हा सकता है क्योंकि जब मैं प्रस्ताव देखता हू तो उसमें यह लि खा है:

"Slow progress of the co-operative movement in the country having regard to the recommendations contained in the Second Five Year Plan."

सैकेंड फाइब ईयर प्लान शायद मेरे मित्र भूल गत्रे और आज साथ में तई हाइन ईयर प्लान का ड्राफ्ट ले आगे हैं । ादि मेरे आई सैकेंड फ़ाइव ईयर प्लान हो देवों ता उनको पता चलता कि स्तो पांगे नहीं हुई, बल्कि जितनी प्रांग्रेस हंगी थी उतन उई है। अब यह मैं आपको दिखलाना चाहता है कि तैकेंड फाइव ईयर प्लान में हमने जा झर्ने आ करर किये थे वहाँ हम कहाँ तक पड़ंचे हैं औ : उन को हमने कहाँ तक प्राप्त किया है। सब से प्राम साप लीजिये प्राइमरी ऐग्रोकल्चरल को-आपरेटिव सोसाइटीज को । रूरल एरिया में सन् १९४०-४१ में १ लाख ५ हजार को-आपरेटिव सोसाइटीज थीं । सन् १९४८-४६ में यह संस्था पहुंच गई १ लाख ५३ हजार तक और अन्दाजा किया जाता है कि सैकेंड फाइव ईयर प्लान के जालिर तक यह तंख्या २ लाख तक पहुंच जावगो ।

इसके बाद आप लोजिये मेम्बरशिप । इन ऐग्रीकल्चरल कोछापरेटिव सोसाइटीज की मेम्बरशिप इस प्रकार है :

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सन् १६४५-४६ में ७८ लाख
सन् १६४६-४७ में ६१ लाख
सन् १६४७-४८ में १०२ लाख यानी
१ करोड़ २ लाख
सन् १६४८-४६ में १ करोड़ ७० लाख
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और अब अन्दाजा किया जाता है कि यह मेम्बरशिप अप्राखिर तक क़रीब २ करोड तक 767 Parlimentary Commit- [RAJYA SABHA] the slow progress of 768 ter fnr ovmiirlnn into Co-Overativf. movement

[श्री देवकीनन्दन नारायण] पहुंच जायगी । ऐग्रीकल्चरल सोसाइटी की ऐवेज मेम्बरशिप सन् १९४४ में ४६ थी ग्रौर बह ग्रब ८५ तक पहुंच चुकी है ।

इसके बाद मेरे भाई ने जिक्र किया शार्ट एड मीडियम टर्म लोन्स का । सैकेंड फाइव ईयर प्लान का टार्गेट यह था कि २०० करोड़ रुपया शार्ट टर्म ग्रीर मीडियम टर्म में लोन दिया जायगा । ग्रब ग्राप देखिवे कि कितना लोन दिया गया:

सन् १९४४-४६ में ४९ करोड़ सन् १९४६-४७ में ६७ करोड़ सन् १९४७-४० में ९६ करोड़ सन् १९४८-४९ में १२४ करोड़ सन् १९४९-६० में १४४ करोड़ १९६०-६१ में अन्दाजा किया जाता है कि

र ९ ६०-६१ म अल्दा आ किया जाता हाक १ ६० करोड़ रूपया दिया जायगा याती २०० करोड़ के टार्गेट में १० करोड़ रुपया वचता है । इसके अतिरिक्त स्टेट गवर्नमें द्रु ने मी कोआपरेटिव बैंक्स को पूरी मदद पहुंचाई है । स्टेट गवर्नमें द्रु ने इन को प्रापरेटिव सासाइटो ज को शेय र्र लेने के लिए ३०-६-६० तक १८ करोड़ १० लाख रुपया दिया है । यह ई ऐयोकल्चरल रूरल सोसाइटीज की बात ।

अब लीजिये कांआपरेटिव मार्केटिंग सोसाइटी। द्वितीय पंचवर्वीय योजना के पहले तीन वर्षों में १०६३ मार्केटिंग सांसाइटोज कायम की गईं। अब जो बाकी दो वर्ष रहे उनमें ६०६ सोसाइटीज कायम होने की हैं मौर वे करीब करीब पूरी हो जायेंगों। कुल १६६६ मार्केटिंग सोसाइटीज स्थापित होंगी। यह संख्या टार्योट से ज्यादा है।

इनके अप्रलावा कुछ और भी सोसाइटीज हैं; जैसे कि जुगर कोआपरेटिव सोसाइटीज यानी कोझापरेटिव जुगर सिल्स । सैकेंड फ़ाइव ईयर प्लान में कहा गया है कि जुगर के कोआपरेटिव मिल्स ३४ खोले जायेंगे । अभी तक २३ खल गये हैं, वैसे लाइसेंस ४१ को दिया गया है । सन् १९४९,-६० में २४ कोम्रापरेटिव शुगर फैक्ट्रीज में काम हुम्रा जिन में लगभग ढाई लाख टन चीनी पैदा हुई । आशा की जाती है कि सन् १९६१ के शांकिर तक ३१ कोम्रापरेटिव शुगर फैक्ट्रीज शुरू हो जारेंगी जिन में साढ़े चार लाख टन शुगर पैदा होगो । इससं भी आपको पता चलेगा कि सैकेंड फाइव ईयर प्लान में हमने जो टागेंट इस सम्बन्ध में रखा था उसको हमने करोब करीब पूरा किया है ।

इसके बाद अ, प प्रोसेंसिंग सोसाइटीज लोजिये। पहले चार वर्षों में २४३ सासाइटीज कायम हुईं और १३६ 'पाँचनें वर्षं में प्रस्थ पित होंगी। हमारा टार्गेट १६६ का था और उससे यह संख्या बहुत बढ़ गई है। प्रोतेसिंग सोसाइटीज में हैं co-operative ginning factories, cooperative oil factories, co-operative jute baling factories, and others. इस तरह प्रोसे.संग सोसाइटोज के सम्बन्ध में में हमने टार्गेट्स को उल्लंथित किया है।

इसके अतिरिक्त कोआपरेटिव फामिंग की बात बहुत कही जाती है और तागपुर रेजोल्यशन की बात हमारे सामने लाई जाती है। मैं ग्रपने भाई से कहना चाहता हं कि सैकेंड फाइव ईयर प्लान में जो टागेंट रखा गया था, उसको आप देखिये, और आज की प्रोग्नेस रिपोर्ट देखिये, तो आपको पता चलेगा कि देश में ३६१९ कोम्रापरेटिव फ़ार्मिंग सोसाइटीज म्राज तक कायम हो चुकी हैं जिनमें १६०० ज्वाइंट कोग्रापरेटिव सोसाइटीज हैं ग्रौर इन सोसाइटीज में से बहतों का काम बहत अच्छा चल रहा है। यह तमाम बातें देखने से आप को पता चलेगा कि हमने जो टार्गेटस सैकेंड फ़ाइव ईयर प्लान में आपके सामने रखे थे उनसे बहत कुछ झागे बढ़ गये हैं। हम पीछे नहीं हैं, हमारी स्लो प्रोग्नेस नहीं है ।

ट्रेनिंग की भी बात कहो गई। जहां तक ट्रेनिंग का सवाल है, मैं आपसे कहूंगा कि ग्राफि-श्वियल्स की ट्रेनिंग के लिये ३१-१२-५९

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तक ८० सेंटर खोले गये, जिनमें २९२१२ छोटे बड़े ग्राफ़िशियल्स को ट्रेनिंग दी गई। नान ग्राफ़िशियल्स के लिये २६० यूनिट खोले गये जिनमें तीन लाख नांन ग्राफिशियल्स को शिक्षा बी गई। ग्राखिर तक ४४७ खुलेगें।

हमारे भाई ने प्रोपेगंडा की बात कही कि प्रोपेगंडा जितना होना चाहिये उतना नहीं हो रहा है, यह बात मैं मानने के लिये तैयार इं । कोग्रापरेटिव सोसाइटीज की संख्या काफी बढ़ रही है, काम भी अच्छा हो रहा है और रूरल एरिया को कर्जा भी मिलता है, परन्तु मझे दूःख के साथ यह कहना पड़ता है कि कोग्रापरेटिव सोसाइटीज की संख्या के साथ देहात में कोआपरेशन बढ़ रहा है, यह मै नहीं मानता । कोग्रापरेटिव सोसाइटिज का सब से पहला मक़सद यह होना चाहिये कि जनता में ग्रापस में कोग्रापरेशन बढ़े । ग्राफिसर्स जाते हैं, सोसाइटीज प्रस्थापित करते हैं और जरूरत के लिये किसान ग्रौर दूपरे लोग उससे फ़ायदा उठाते हैं इसमें कोई शक नहीं है परन्त जनता में आपस में कोआपरेशन बढ़ता है और वह खुद कोग्रापरेटिव सोसाइटी निर्माण करती है ग्रीर चलाती है ऐसी स्थिति ग्रभी तक देश में पैदा नहीं हुई है। आफिससं काफी दखल देते रहते हैं।

प्रव, गोडाउंस को ले लीजिये । सेकेंड फाइव ईयर प्लान में हमने यह कहा था कि हम इस देश में ४,४०० कोग्रापरेटिव गोडाउंस तैयार करेंगे और आज हमारे ४,७६६ गोडाउंस तैयार हो गये हैं यानी हमारे टागेंट से २६६ गोडाउंत ज्यादा बने गये है । रूरल एरिया में ४,१०६ गोडाउंस बने हैं ग्रीर मार्केटिंग सोसाइटी के लिये १,६७६ गोडाउंस वने हैं । इस तरह से श्राप देखेंगे कि मार्केटिंग सासोइटी और वेयरहाउसेस का काम साथ साथ बढ़ रहा है और सेकेंड फाइव ईयर प्लान में हमारी जी टागेंट फिगर थी उससे ये २६६ ज्यादा हैं ।

तो में ग्रापसे यह कहना चाहूंगा कि इस प्रस्ताव में जो लिखा गया है वह सच्चाई

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से बहुत दूर है। फिर, एक बात श्रीर में ग्रापसे कहना चाहता हं कि कोग्रापरेटिव डिपार्टमेंट है वह तो स्टेट सबजेक्ट है। हर एक बात में हम यहां यह समझ बैठें कि हम बहत बढि़मान ż we are wise people; क्योंकि पार्लियामेंट में बैठे हैं ग्रौर जो स्टेट्स के लोग हैं जिनके ऊपर इस काम को चलाने की जिम्मे-दारी है वे तो अपनी कोई जिम्मेदारी जानते नहीं है इसलिय यहां से कोई एक कमेटी नियुक्त की जाय और वह सारे देश को, स्टेट्स के लोगों को समझाये और सिखलाये, यह एक तरह से मुझे बहुत अनुचित मालूम होता है। यह स्टेट सब्जेक्ट है और स्टेट्स इसमें पूरा हिस्सा ले रही हैं । हां, मुझे पता है कि मेरे भाई भुपेश जिस प्रान्त से ग्रा रहे हैं वहां कोग्रापरेटिव्ज का काम बहुत कम हो रहा है। जो पैसा एग्री-कल्वरल रूरल सोसायटी को दिया गया-जहां तक मुझे याद है, मैं ठीक से कह नहीं सकता--उसका ५२ टका साउथ प्रदेशों के उपयोग में ग्राया है ग्रौर मेरे मित्र का प्रान्त बंगाल ४ या ६ टका से ज्यादा नहीं उठा सका । यानी, यदि मेरे भाई को कुछ दद है तो वह अपने यहां की गवने-मेंट से कहें उनको उचका वें, उनको झागे बढावें कि वह वहां कोग्रापरेटिव सोसाइटीज के लिये, कोग्रापरेशन के लिये, कुछ ग्रायिक प्रयत्न करें। यहां पालियामेंट से कोई काम नहीं निकलेगा क्योंकि मैं ग्रापसे कह सकता हं कि ग्राप चलिये महाराष्ट्र में, गुजरात में, मैसुर में, मद्रास में ग्रापको ग्रच्छी से ग्रच्छी सोसाइटीज दिखाई देंगी । इतना ही नहीं, मैं अपने मित्र को ग्रपने जिले का ग्रामंत्रण देता हं, चलिये, वहां १३०० गांवों के बीच ११०० से ज्यादा सोसाइटीज हैं ग्रौर वहां सिर्फ केडिट सोसाइटीज ही नहीं हैं बल्कि मल्टी परपज सोसाइटीज हैं, मार्केटिंग सोसाइटीज हैं, डेवलपमेंट सोसाइ-टीज हैं, इंडस्ट्रियल हैं, मार्केटिग इंण्डस्ट्रियल सोसाइटीज हैं झौर एक बहत भच्छी सैंट्रल कोग्रापरेटिव बैंक है जो कि ४, ७ करोड रुपये का लेनदेन करती रहती है। कलकत्त। छोड कर यदि मेरे ये मित्र कहीं जाते हैं तो

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[श्री देवकी तन्दन नारायण]

जैसा कि अभी कहा गया, राहरों में घुमते हैं, उनको देहातों का क्या पता । बात यह है कि आज म्सीबत आ गई है बेचारों के ऊपर जिससे कोई सम्बन्ध नहीं, जिससे बहत दूर रहते हैं उसकी पैरवी करनी पड़ी है और इसलिये उन्होंने प्रस्ताव को छोड़ कर ही ग्रपना सारा भाषण किया ।

तो मैं यह कहना चाहंगा कि आप इसको देखिये कि हमारी स्टेटस इस मामले में जागुत हे या नहीं । नेशनल डेवलपमेंट कौंसिल ने यह प्रस्ताव सन् १९४९ में पास किया था कि कोम्रापरेटिव सोसाइटीज पर क्रधिक लक्ष्य दिया जाये और इतना ही नहीं वल्कि देहातों में जो कोधापरेटिव सोसाइटीज हैं उनका देहात में रहने वाली हर एक फेमिली का एक एक मेम्बर हो सके और आज यह कोशिश की जारही है---कम से कम मेरे स्टेट में-कि रूरल एरिया की हर एक फेमिली वहां की सोसाइटी की मेम्बर हो जाये और उसके लिये उनको पूरी मदद पहंचाई जाये । तो नेशनल डेवलपमेंट कौंसिल से ले कर आखिर तक हर एक स्टेट का इस स्रोर ध्यान है। यदि किसी का इस ब्रोर ध्यान नहीं है तो मेरे मित्रों का नहीं है क्योंकि बहत बडी बडी वातें उन्हें करनी होती हैं, नहीं तो सारे देश का लक्य इस कोग्रापरेशन की तरफ है। मैं यह नहीं कहता कि जो कुछ हो रहा है वह निर्दोय हो रहा है। बहुत कुछ स्थार की जरूरत है। उसकी ओर हमें अधिक घ्यान देना चाहिये **ग्रीर जैसा कि मैं**ने कहा, कोग्रापरेटिव सोसाइटी की संख्या वे साथ साथ जनता में कोग्रापरेशन की स्विरिट बढाना चाहिये । यह जरूरी बात है परन्त इस प्रस्ताव की कोई आवश्यकता नहीं है और इस प्रस्ताव का विरोध करना चाहिये नगोंकि यह सच्चाई वे साथ लाया नहीं गया है। यह एक प्रोपेगंडा के लिये ही उपस्थित किया गया है मुझे ऐसी कुछ आशंका होती है।

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SHHI MAHESH SARAN (Bihar): Mr. Chairman, I was very carefully listening to the speech of my friend, Mr. Bhupesh Gupta, but I find that he has given no facts and figures; he has been talking in the air. He has not given us any reason why an enquiry should be conducted. As a matter of fact, we have just heard Mr. Deokinandan Narayan; he has given us facts and figures, and he has shown that so far as the Second Five Year Plan target is concerned, in certain cases we have exceeded it.

Sir, those who have the opportunity of going into the villages and looking into the working of these co-operatives will find what a great stir they have created. Before, the co-operatives were very few and they were mostly co-operative credit societies. Now there are co-operative societies of different varieties and you find that slowly the co-operation of the people is coming forth. Mr. Deokinandan Narayan was right when he said that the co-operation was not much but I suppose that he has not seen the stir that there is in the villages for joining these co-operatives and for taking advantage of them. Therefore, a person who has seen the working of the co-operatives will not only not support it but ridicule the suggestion that any enquiry should be made.

There are certain things which do require a great deal of attention. Service co-operatives have just begun but they are not as good as we would wish them to be, the reason being that they have just been started. And I think that the most important of all the co-operatives is the service cooperative society which will help the villagers in many ways. The villagers are at a disadvantage. They do not know how to sell their produce; they do not know how to store their produce and they do not know what to do in times of difficulty, and, therefore, these service cooperatives will take care of most of the things that they need and supply them. Therefore, my submission is that we should

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now devote ourselves to the question of strengthening these service cooperatives and then the difficulty that there is in the country and in the villages will soon vanish.

Then there is another point to which I wish to direct the attention of the Minister and that is, the industrial co-operative societies are very few and therefore the advantage which is derived is derived only by those who have some lands or who have some interest in land and some money. But the landless and the people who have very small portions of land for cultivation are feeling great difficulty. They do not know what to do and how to improve their lot. Therefore, if cooperatives are formed where these landless people •tay and their energies are utilised for some sort of industrial purposes, it would be very good for the country. In olden days we had all the different crafts in the villages. They have slowly vanished. We have nothing of that sort at present, and I think our attention should be directed towards establishing industrial co-operatives so that the village people who have no land or who have petty portions of land may be benefited.

Sir, in the end, I have only to say that this Resolution is ill-advised because there is no reason why any enquiry should be made. On the other hand, we should feel pleased that after the community development scheme was started, things have gone on at a very rapid pace, and I think that if we all put our heads together instead of lecturing here in Parliament and trying to mislead people, if we help the villagers and take it upon ourselves to make these societies a success, things will greatly improve and a time will como when poverty will be removed.

SHRI M. S. GURUPADA SWAMY (Mysore): Mr. Chairman, I consider that co-operation is very vital as it offers a great potentiality for econo-

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mic development. I do not share the opinion of my friend Mr. Bhupesh Gupta that the e

ntire co-operative movement in India has suffered either a setback or is not at all going on right lines. Sir, I feel that during the last few years when co-operation has been accepted as the most important means of economic development. significant efforts have been made to start co-operatives in various fields and attempts have also been made to pass necessary laws and to formulate rules for the purpose and I see, Sir, that very good progress has been made in certain sectors of the cooperative field. But I do not at the same time say that that kind of progress has been achieved in all sectors. There has been stagnation or even decline in certain respects, but I do not want to dilate on or go into the figures a« are deceptive. sometimes figures - I concede this point that there has been a significant shift in favour of the cooperative movement and the policies have been changed for that purpose. * But at the same time I feel there is a great decline in the organisational set-up. In other words, the administration of co-operatives has not been very good. The soundness co-operative movement has of the suffered considerably and the funds of the co-operatives have not been ensured because the Government and the well. agencies of Government have not paid adequate attention to the proper management of i co-operatives. If we to rural j areas-I also come go from rural area-it is evident that а cooperatives have suffered, many particularly credit co-operatives, not because of lack of funds, not because of Government lack of financial assistance but because of the weaknesses at the organisational level. There is a lot of drawback in the working of the organisation and the personnel who are managing and running these cooperatives have not been either well trained for the purpose or they have no interest or enthusiasm in the cooperative movement. In this connection, Sir, 1 wish to submit incidentally that one of the reasons why the orga-

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[ShrI M. S. Gurupada Swamy.] nisational effort has considerably suffered is because politics has been imported into these societies. Mr. Darling very long ago pointed out that co-operation and politics should not be combined, and the bane of the cooperative movement is due to this fact that invariably we bring in politics, we bring in politicians whose only aim is to use these societies for certain ulterior political ends. Sir, I know of instances personally. I have also referred those cases to the concerned Registrars of Cooperative Societies, to the concerned Minister in my own State, telling them that suitable action should be taken against the guilty. Sir, invariably also we find in credit societies loans are given to the rural population, and ultimately the loan that is received is not the same thing as the loan that is sanctioned. Suppose, Sir, Rs. IOO is sanctioned to a peasant. He will get not Rs. IOO in his hands but he will get Rs. 75 or Rs. 80.

AN HON. MEMBER: Even less.

SHRI M. S. GURUPADA SWAMY: And where does the Rs. 25 or Rs. 20 go? Apart from meeting the usual charges for getting loans, for fulfilling the legal formalities connected therewith I find, Sir, invariably there is a large chain of political brokers whose business is only to take a share or to pinch something from the loans granted to these' poor people. So it is found-and it is the experience perhaps of all the hon. Members, I think-that money that is given to a particular purpose is not going for that purpose. And why? Because wrong people are managing co-operative societies; wrong people are encouraged. Sometimes, if they are not people who do not belong to a particular political party or are not the favourites of Government, they are not even encouraged to form societies. Sir, I know of instances where people have to wait, not for days or months, but for years, to form cooperative societies. Government's ttoJicy is to encourage co-operative

societies, but co-operative societiei can be formed by only a particular section of people whom the Government wants. If people who have different political complexion come forward to form cooperatives and if they are found to belong to a different organisation, then registration does not take place. Then, Sir, if cases are pointed out and referred to the Government, invariably no action is taken against the culprits, merely because again here politics cornea in.

SHRI N. SRI RAMA REDDY (Mysore): Can the hon. Member illustrate an instance of this kind?

SHRI M. S. GURUPADA SWAMY: If the Chairman permits me, I can name the co-operative societies also.

MR. CHAIRMAN: It is not necessary.

SHRI M. S. GURUPADA SWAMY: It is not necessary, I think, and the hon. Member himself perhaps, if he takes a little care, can find out those cases, and I also can tell him in private if he wants that information. Sir, the funds of these societies have not been properly ensured. I say this because I have found instances where the societies have functioned for years and years but have not submitted their audited accounts, and even if they have submitted them, they have not answered or explained the various drawbacks in those accounts. Notwithstanding the fact found that their activities were conducted in a manner which was against the law, no action has been taken against

societies. *So*, I say politics 12 NOON has entered this arena, and

as Mr. Darling put it, the white ant of politics is eating its way into this co-operative field. The organisational effort is not good because of this intervention of politics. Therefore, if you want the movement to go on healthy lines, if you want the movement to take into its fold all the families in India, all the villages and all individuals—I think that is the aspiration of the

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planners for the next five years—we have to eschew politics.

DR. A. SUBBA RAO (Kerala): Have prevention.

SHRI M. S. GURUPADA SWAMY: Prevention is not in my hands. It *s in the hands of the Government and those who are responsible for running these institutions, who are responsible for the growth of such institutions.

Then, Sir, I find that in the working of these co-operative societies certain other lapses have come to the fore. The most important one is the lack of integration. co-ordination of one kind of society with other kinds of societies. We have been emphasizing all along the importance of credit societies but we have not been able to make adequate effort to develop other sectors of co-operation, for instance, marketing societies-consumer's seller's organisation etc. There we have lagged behind. So, wherever funds are adequately available and societies have been formed and have been working well but where the effort of the Government is less and financial assistance from it is not more then people have not come forward to form societies. We have to see that this loophole is removed from the cooperative movement.

Again, Sir, I find that some States have advanced sufficiently in this sphere and not others but the Government of India has not paid sufficient attention to the uniform development. Sir, States, where co-operation has not taken deep roots, should be strengthened and encouraged and all assistance-financial, material, technical and whatever they wantshould be given to them; otherwise you will be creating a sort of regional imbalance in the co-operative movement. That is what is happening today. As far back as 1954, I think, Mr. Darling had pointed out that this imbalance had to be removed. I want to know what the

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Government has done in this respect, to remove this regional disparity in the cooperation field.

Sir, I do not want to take much time of the House, but I would humbly submit that the co-operative movement has suffered very badly in certain sectors. Certain States have not realised very seriously the importance of the movement. After the Nagpur Resolution we at least thought that the Congress Party and the Government would corae forward more and more in regard to this matter. But perhaps the emergence of the Swatantra Party has given them a rude shock. Now there is not even adequate propaganda co-operative movement. It may be for stated by some that co-operative farms been started here and there. have propaganda is conducted, circulars have been issued and so on. But I submit that the tempo, the climate once created is not maintained.

The tempo we had at the time of the passing of the Nagpur Resolution is not visible today. People want to know what the Congress Party or the Congress Government is doing. They are very lukewarm. Perhaps they are afraid of the reactionaries; they are afraid of the business community; they are afraid of the Baniyas. Therefore, people want assurances. I know that assurances in words are coming and, if I may say so, oral declarations and speeches are outrunning performances. This is a that we find between dichotomy performance and promise. I want to warn that unless we do away with this dichotomy, it would be difficult for us to resist the reactionary forces. People want you to say whether you are serious about the cooperative movement. If you are, then the necessary climate, the necessary atmosphere should be created for this purpose and all efforts should be made in that direction.

SHRI N. R. MALKANI (Nominated): Sir, we have been hearing the words "cooperative credit" for more than fifty years. In India, it had a very

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[Shri N. Ii. Malkani.] peculiar significance. We heard of agricultural co-operative credit societies. When credit was given more or less in cash very few

people took advantage of it. As a matter of fact, it had no bearing to production. Recoveries used to be very small. The movement was a departmental thing, an official thing, a forced thing which was called the co-operative movement. It was not cooperative at all. * [MR. DEPUTY CHAIRMAN in the Chair]

It was merely credit given in the wrong way, but not recovered properly. It is only now since the last few years-as one of my friends said, since the Nagpur Session of the Congress-that it is, rather it wishes to be and, perhaps, has become a cooperative movement so that it touches the whole country, at least a large part of the country. It serves and covers not only the upper-middle strata but the lower-middle and the lowest. Now that it is related to production, the recoveries are almost full.

Sir, let us not forget that this move ment is only three or four years old. Bearing that in mind, if we judge the this co-operative movement, resolu tion appears to be completely out of order. The resolution seems to forget not only all history, but to my mind, it also forgets even statistics. We have got the Third Five Year Plan before us. The figures are so good that it gives rise to some doubt. I hope they are true. The figures are too good, and the question should be: Are they really so good as that? They Compare the targets good. are too of the Second Five Year Plan with the First Five Year Plan, they are not only good but very good. The targets thought of by the Third Five Year Plan are too good. They appear to me to be very good if we could achieve them. I do not wish to refer to the plethora of figures

SHRI BHUPESH GUPTA: Compared to the First Plan, the Second Plan is ?flve years older.

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SHRI N. R. MALKANI: You have raised the question whether we have simply grown older or we have grown mature also. I will come to that very shortly. But we have grown. Whether strong, I cannot say but we are growing so far as figures are concerned. I do not want to go into this question of figures. They have doubled, trebled and quadrupled. They are there in clear print, not in the air but in black and white, believe them or not.

SHRI BHUPESH GUPTA: Do they exist actually?

SHRI N. R. MALKANI: I cannot say very much. The little I know I wiH place before you. The figures are satisfactory and I believe they are true and I believe also that the targets can be achieved in the Third Plan and can be truly achieved but my anxiety is not about the figures nor about statistics. They will be good but my real anxiety is, whether they signify something genuine, something really good. Do they signify that? For instance, I am not very much concerned when you say that we have •reached the target of nearly 2 lakhs societies or in the Third Plan it will be 2lakhs or even 3 lakhs. It will not very much satisfy me but I would like to know what is the membership of each society. Is the membership so big that almost every family sends a member? I am not quite sure about it. I had been to Rajasthan recently and I found that the societies are generally large. I think the societies should be generally small. In regard to this matter also the decision was taken only a year and a half back. It was considered whether it should be big or smal¹ and some people said and the experts said that it should be big. The politicians who understand the public mind said that it should be small, that each panchayat should have a society or each society must have a Danchavat. It was only l| years aeo that this very vital decision was taken. How are you going to

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judge a movement after only a few I society there and immediately it ia taken months have passed? You should really judge it after five years. What is the average membership of the cooperative societies? It is today about 60 odd and they believe that it will be soon 80. It is not very satisfactory. Where the population would be, per society or per panchayat, about 2,000 to 2,500, if the members number only 60 or 80, it is not very satisfactory. There are 500 families, there should be 500 members.

AN HON. MEMBER: Major members.

SHRI N. R. MALKANI: There should be 500 members. There will be at least 2 majors in one family. One would expect that each should have 150 members, not less. My criterion would be that.

Then the loans given for production should be in kind. That more or less is happening. At least I have seen that it is not given in cash. It is being given in kind and that is the manner that people want. In Rajasthan I found that very many societies are putting up call godowns-they them seed godowns-costing Rs. 5,000 to Rs. 6,000. They make their contribution also to the extent of half. They have two rooms. one for

seeds of different kinds, more especially wheat and maize and the other generally speaking, fertilizers and for. insecticides and there is a small room for It is very common. This is the office spirit of cooperation. I asked T30 you get these quick enough or does it take long?'. Then I heard something which was very refreshing. I actually met one of the managers, one of the directors. There are a number of directors in Each one of them has each society. become a worker-director. He is not merely a direr-tor to advise but he is also a worker. That is, if anything is wanted. i+ is puf down on paper with the signature of the man in charge of the

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to the Sarpanch who is very near the place. He too countersigns that it is a genuine demand and the man goes from there taking a cart direct to the Block headquarters. He goes to the Pardhan and since the Pradhan is one of their own men, he countersigns and helps in getting the seed. The very same evening the seed is brought back to the godown. With the Panchayat the society is very closely interlinked and almost each Panch is also a shareholder in the society. When the Sarpanch countersigns all the requisitions and where there is a godown at the Block headquarters or somewhere else, he says 'Go and bring it' and it is done. So I have a feeling that if the two are interlinked, as they are in Rajasthan . . .

SHRI JASWANT SINGH (Rajasthan): Is this in Rajasthan?

SHRI N. R. MALKANI: Yes, you should be happy to hear about it also.

SHRI JASWANT SINGH: It may be window-dressing.

SHPI N. R. MALKANI: Maybe it is window-dressing. I went to a place, a Block at Srinagar near Ajmer. I also went to a Block called Bassi, to another called Chaksu and another called Pisangan or something. You may say that it is window-dressing but I am now 70 years old. You can dress up your window but I have a knack of looking into and through it to some extent. We have a little knack of finding out the real thing but there may be window-dressing but I can see that something was happening and everybody was happy about it.

I also found another thing which was very remarkable and which is going to bring a very remarkable change also. Now that the two are interlinked, the Panchayat and the society, the feeling of community which was lacking formerly has come into vogue. It hardly existed before. It existed before to some extent in

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[Shri N. R. Malkani] the villages, to a small extent, but now that the Panchayat has come to its own, the feeling of community is growing and that will be now grafted on to the co-operative societies. It is very difficult because it is a chronic thing but we are converting illformed, ill-born societies into good ones. Most of them were ill-born and illconceived and were running badly. We are trying to convert them as if they were well-born, with a lot of make-up. I do not know to what extent we can improve the bad ones. It is a great uphill task and it is difficult to convert ill-formed, ill-gotten and ill-born societies into good ones. To start good ones is easy but there are lakhs of societies that are bad which have to be "converted" but I do hope that by interlocking Panchayats with the societies and the societies with the Panchayats in a particular manner, it may be easier to convert them

Another question came to my mind that they were just making an effort about industrial cooperatives. In the rural areas the scope for industrial co-operatives is very large. We have not yet tapped it. There could be any number of societies for weavers. I believe that we have done fairly well also so far as weavers are concerned in all the States including Rajasthan. Everywhere such societies are coming up and many weavers are Harijans and they are also enjoying the benefit of the membership of the societies. But I find that the tanners are left high and dry as they are not very much brought within the ambit of these co-operatives. Why not? It is very necessary from the economic point of view, from the social point of view and from the sanitary or health point of view to do so and it is also easy. They generally live in colonies as the weavers do and yet they are not brought in. Why do we keep them at arms' length and not go to them because they stink? Of course they stink but it is better to see that th« stink is not there.

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Take the bamboo workers. In several States there are large groups of bamboo workers living in colonies. I am not aware of any such co-operative societies for them in any State. We are not doing enough in the direction of industrial societies so far as the very poor people are concerned, especially the Harijans who are being neglected. We have neglected them long enough and the Third Plan must take note of them. One thing more and I have done.

I believe we have made a good start; I believe that we are also running more or less in the right direction. Considering the Minister in charge, the faith with which he works and the staff which supports him, I do believe that things will go more or less in the right direction. That is my feeling and I hope I will turn out to be right Even if we succeed in the Second Plan and in the Third Plan, even if our statistics are good, if our figures are good and even if we are going in the right direction, ahould we divide the rural from the urban areas and say that the urban

areas will live in their own fashion but that the rural areas will have co-operation, panchayat, etc.? We will use lovely words for the rural areas which we have neglected for the last few centuries. All the good things we will give them, ask them to contribute, ask them to be community-minded and cooperationminded but in the towns even coexistence has become very difficult and both in Parliament and outside not only competition but cutthroat competition is the way of life. Could we have two such sectors on« pitted against the other, friends opposing friends in cut-throat competition in economics, in politics and in everything for the matter of that? Sir, may I not also give you a k'nd of a slogan? There is not a single slogan in the 3rd Plan; it is a quite cool and evenwritten Plan and without a single slogan. 'Work for ali' is a very fine slogan but it is not there. I say, do away middlemen, *Nb more with the middlemen'; we have done away with landlordism in the Second

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Plan though landlords remain in a different shape. *[Interruption.)* We have done away with landlordism. likewise, could we not do away with ■this 'ism' of middlemen from tne towns and villages? This should he ■done. Are we making any efforin that direction? Therefore, I say that you should make this a war cry far your Third Plan. Abolish all middlemen not only from the villages but also from the towns.

SHRI N. M. LINGAM: Mr. Deputy Chairman, I am happy that the House has got an opportunity to discuss this Resolution. am not in agreement with the mover that there should be a probe by Members of this House and of the other House into the progress made by the movement during the past decade but, Sir, a discussion affords us an opportunity to know what is really the development of cohappening about our scheme of national operation in It is assumed that with the reconstruction. of resolutions by the All-India passing Congress Committee at Nagpur and by the intentions of the Government made clear earlier that co operation should increasingly occupy more and more importance in our development plans the progress made in this field is slow or that we have failed Io implement the policies laid down. Those who are in the field and those who are responsible for policy making know that the movement is not such as can be spread by mere executive (ia'. There is the hangover of the past. Those who have studied the history of ihe movement know that in the pre-:ndependence days it was not a peoples' movement; it was Staie-sponsored. Statemanaged and in short was imposed by the bureaucracy upor. the people. There was naturally very little response from the people of trie land. The facilities afforded in the co-operative societies which were mostly credit societies then were not enough to meet the needs of the people. Taking credit, instance, the amount of accommodation for given 'by co-operatives was only three per vent, of the total rural indebtedness.

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The movement was very- anaemic and people's enthusiasm was almost nonexistent but co-operation has been thought of in a new way after independence, not only new from the point of view of what it was in India hi the beginning of the century but also new even from the point of view of the Rochdale Pioneers. We are thinking of co-operation in a much wider sense. Sir, the House knows that we are engaged in democratic planning where there is no element of compulsion at any stage and we intend to use cotton as the lever through which we would be able to enthuse people and enlist their co-operation. Co-operation along with community development and rural industries is the formula for making people conscious that they have a role to play in the development of the nation. On the success, therefore, of the co-operative movement along with community development and rural industrialisation depends the future of the country. There is absolutely no exaggeration in this. We want to organise people for greater efforts. Although the immediate object of the co-operative movement is to tend to the needs of the people for credit, for storage, for warehousing and marketing and processing of their produce, still the larger objective of the movement in the context of our national planning is that our people should be organised at different levels and in different ways so that their co-operation may be effective in the implementation of our development plans. In a democra-I up, there is no other measure through which we can enlist the peoples' co-operation. Probably the mover of the resolution thought that co-operation should be a kind of compulsion by which people could be mobilised or regimented for national effort but that is far from us.

SHRI BHUPESH GUPTA: Not at all.

SHRI N. M. LINGAM: I am glad to hear that that is far from the mind of ihe mover.

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SHRI BHUPESH GUPTA: I want to save them from the Mandal Congress.

SHRI N. M. LINGAM: I am glad the hon. Member is keen on saving them from the clutches of the politicians, and the Government is one with him.

SHRI N. R. MALKANI: What is he himself?

SHRI N. M. LINGAM: I do not propose to answer that question but the point is that cooperation has to be organised in this country at a very high pitch with a view to enthuse the people to implement the national plans. Sir, in this matter one thing is forgotten. The Government may make policies; the political parties which are in power may make policies. But there is the attitude of the people.

They must respond. There is no use of speeding up the movement unless there is the necessary enthusiasm generated in the people. Co-operation is essentially a voluntary thing and if the people of the village do not think that it is in their interest to join together for various purposes and give of their best to their neighbours, in other words, if they do not realise the value of the maxim 'Each for all and all for each' co-operation cannot succeed. Government may provide credit; they may provide them with all other facilities; they may provide supervising staff, effective audit and things that but still if the people are not like enthusiastic, if they do not have that attitude of helping each other, of raising themselves through this movement using it as a lever, the movement cannort obviously be a success. That means the people have to be educated throughout the country. So we have not only to provide credit facilities, the lack of which was complained of bitterly by the mover of the Resolution, but we have also to see that the people are educated in the benefits of the movement. We have to see that facilities like warehouses, godowns etc. are provided; we have to see that

marketing facilities are established so> that when enhanced production is achieved through increased

credit the. produce can 'bimarked properly. Before it is marketed steps have to be taken to see that there are facilities for proper storage, warehousing and processing. From credit to marketing,, all these things cannot be accomplished overnight. They take time necessarily. But what has the Government heen doing since co-operation was given, an important place in our scheme of development? They have not neglected any one of these aspects in the development of co-operation. My friends who preceded me have given the House statistical information about the progress achieved in various fields and so I will not weary the House with more statistics but I would like to draw the attention of the House to one fact that the Government has attached the greatest importance to the scheme of training. Studies, enquiries, evaluation, research and training, all" these have occupied the best energies of the Government and these are proceeding apace. Along with these things the starting of societies and the provision of increased credit are also going on. If my friend is interested in the quantum of increase in credit and in the increase in the number of societies I can furnish him with figures but T think it is not necessary. Sir, cooperation is not such a thing that it could be developed in the country overnight. It requires real effort. We have to build it up from the grass roots and that is being done. Even if the targets laid before the country during the Second Five Year Plan are not achieved---I hope they will be but even if they are not achieved- I will not be sorry because it is sr matter in which we have to grow step by step making sure that the ground covered is secure and is for the lasting benefit of the people.

Sir. in this connection I would like' to suggest one or two things to the-Minister of Co-operation here. Co-

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operation has developed, as the House knows very well in certain States like Madras and Bombay while in certain others it has not developed so well. There are various reasons. The backgrounds in different States differ. In some of the States the existing land tenure is not suitable; in some the land reforms have not taken place as speedily as in some other States. There are possibly other handicaps also. In some States non-official agencies have been very strong which has helped the development of the movement but even with all that it is difficult to understand why there is such wide disparity in the develoD-ment of co-operation in the various States. The House would be interested to know . . .

SHRI SUDHIR GHOSH (West Bengal): The land reform legislation has not been implemented in many of the States. It must be granted that there is a great disparity between big landholders and small landholders and as long as that disparity remains you cannot create an atmosphere for the healthy growth of co-operation.

SHRI N. LINGAM: I agree that the delay in the implementation of land reforms is one of the causes but possibly there are other factors also and conditions have *to* be created so that the movement can spread in all States more especially in the more backward ones.

Another aspect of the movement is that the amount of medium-term credit granted is not adequate. The short-term credit has expanded, although not to the extent of the needs of the people, but nobody can complain that it has not expanded adequately. This brings me to the question of long-term credit also, that is, the credit given through land mortgage banks. Here also the amount of credit made available in the Second Five Year Plan so far is about Rs. 6 crores. That is an insignificant sum considering the needs of the people.

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The experience of the landholder is that there should be more of longterm and medium term credit made available to him.

Another impediment in the development of cooperation is that the amount of credit made available, impressive though it is, does not meet all the needs of the ryot. For one thing he is already weighed down by his past debts; he is also weighed down by his social customs which make him spend on marriages, ceremonies and other things. This credit which is given to him to increase his production is often diverted to meet this expenditure on non-productive purposes. So unless we scale down his past debts and unless we meet his present requirements adequately, we cannot make him enthusiastic over the co-operative movement. The movement has to meet all his needs from the stage of cultivation. He must realise that this is a machinery which would meet all his needs right Irom the stage of cultivation and that it will take good care of him in his economic struggle and unless that sort of feeling is created the movement will not succeed. These are some of the suggestions and I hope the hon. Minister will look into them.

SHRI V. VENKATARAMANA (Adhra Pradesh): Mr. Deputy Chairman, I rise to support this resolution for more than one reason. I would request the hon. Minister and the Deputy Minister not to stand on prestige in accepting a resolution moved by an Opposition Member. I know, in all fairness, that the Government of India is exerting all its influence to see that co-operative movement develops in the proper way. Ever since the Ministry was formed, Mr. Dey, Mr. Murthy and the Secretary of the government have been trying to do something to the various States but unfortunately all their efforts have been in vain. I support this motion mainly for two reasons Firstly, there is a lot of interference and dictatorship on the part of the

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various State Governments. Mr. Murthi knows well how mainly in Andhra and Madras States th

e democratic spirit ol the co-operative movement was stabbed by the respective governments. It has been so far the last ten to fifteen years. I may inform the House that the Government knows fully well that most of the Societies in Andhra Pradesh and Madras were only managed by the State Governments and Registrar. Naturally this leads io the politics. I can understand, as Mr. Bhupesh Gupta has said, that a communist gentleman, if he is at the helm of affairs of a Central Cooperative Bank, is eliminated but unfortunately even if they are Congress people, if they are not followers of the i-uling group, they are eliminated. Things have gone to such an extent that in almost every important bank or society the Boards of Directors were superseded by the Government and replaced by nominated members. This naturally leads to dictatorship. Secondly, the management of the important co-operative societies was taken over by the cooperative Department for In the byelaws also no reason. the registrar insists that the management of the co-operative societies should be in the hands of the Co-operative Department. It is really unfortunate when you saycommunity development and co-operation are same Ministry here-that the under the responsibility of administration should be given to the people. On the contrary the management of the various aspects of cooperation is being done by ihe Cooperative Department itself. I think Mr. Dey knows it and I knoiv that he has written to the State Governments that there should not be such things as nomination and management of cooperative societies by Department. It is these things which are not creating t proper atmosphere in the various parts of the country. I am proud to say that I come from a very well-developed area in respect of co-operatives, namely, Visakhapatnam district. We are already having two cu-opera-

tive sugar factories and we hope to have five of them The

pilot projects in respect of large-scale integrated credit and marketing societies also were introduced first in our part of the State. It is going on well in spite of the fact that there is a lot of Government interference in it. It is because there are so many hundreds of peoole in our part who have devoted their time to the development of the co-operative movement with a missionary spirit, for about twenty or thirty years that they developed the cooperative movement. Unfortunately now, after 1947, toe much interference by Government officers and by Government at the higher level also, is creating some sort of frustration in the veteran co-operators in our part and they are completely keeping aloof from it, thus leading to discouragement among the people and they are not commg forward. When such things are happening in the co-operative societies and case of marketing societies, still worse things are happening in the case of processing societies. For ex-ample co-operative sugar factories have b^-en formed for the last twenty or thhty years. Mr. Dev also knows il that in the case of the Etikoppaka sugar factory, the directors were being nominated for the test twenty years, and there is no sugar factory in Andhra Pradesh, so far, where they are elected by the members. When that is the case. I do not know how the co-operative movement will be developed.

SHRI P. D. HIMATSINGKA (West Bengal): It is working satisfactorily.

SHRI V. VENKATARAMANA: Satisfactorily and better than private management. Of course, they have nominated the directors only from the members of the society itself. At the time they started_i they had only Rs. 12 lakhs capital. Now, (heir assets are Rs. 1 crore. I can understand if a society goes bad, the Government interferes at that stage, but when the society is running smoothly and profitably, I do not understand why the Government interferes. Like that at every stage Government intervention is creating discouragement in the

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people who have got faith in the cooperative movement.

Coming to co-operative farming personally, of course I do not believe in it, because in ,ioint co-operative farming I am afraid there will not be production. better If service co operatives are organised and if they are supplemented by supplying the agriculturists with implement, manure, proper credit facilities and other things, that would prove better than cooperative farming, which the Government is trying to do.

Recently the Co-operative Department has enhanced the interest rate also. The Reserve Bank gives credit at 24 per cent. By the time the grower gets the money the interest has now become 7 per cent, instead of six per cent. I do not know the reasons for enhancing the rate of interest from six per cent, to seven per cent. Naturally a grower is entitled to get, under the Madras Act, aL six per cent, interest. Now, the co-operative societies themselves are giving loan at the rate of seven per cent.

Further, regarding the cooperative sugar factories and other processing societies, recently the Financa Minister Had come forward with proposals for taxing them. This will naturally mar the interests of the cooperative processing institutions. They are still in the beginning stage. They should be given some more incentives to progress well and meet the competition from private industries, which is really 7ery difficult. In the case of processing societies unfortunately there is a tussle between the Industries Department and the Co-operative Department. The society would be registered by the Cooperative Department but the entire Industries Department is trying to have control over the cooperative societies. This dual responsibility is creating a lot of inconvenience to the societies. In view of the fact that so many industries and other processing societies are coming up, it is high time that the Government of India found out some formula to coordinate th« activities between ihe

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Industries Department and tlie Cooperative Department, and run them smoothly.

Regarding the integration of the credit and marketing societies, that is ihe very principle which has been much talked of both by the Centre and the State Governments, but practically when it comes to the level of the societies, it is unfortunate that the Co-operative Department is not cooperating with the societies which are coming forward to do that work really. I can show a number of instances in Andhra Pradesh. If the Minister or the Deputy Minister agrees to have it either from me or any other • gentleman from Andhra Pradesh they will find a number of instances where integration is not properly helped by the Co-operative Department.

Lastly, the medium and long-term loans are really helpful for production. Unless and until medium and longterm loans are given to the lowest man, there will not be any scope for improving the land and producing more and more.

With these few words, I support the motion and I request the hon. Minister not to stick to false prestige, but accept this resolution.

धीमती सार्वत्री निगम (उत्तर प्रदेश): उपाध्यक्ष महोदय. श्रीमन्. मेरा सहकारी आन्दोलन पर ग्रदूट विश्वास है और इमलिये जब श्री बीरेन जी *का यह प्रस्ताव मैंने पढ़ा-यद्यपि मैं इस प्रस्ताव से सहमत नहीं हूं. इसका पूरी तरह से विरोध करती हूं. फिर भी मुझे उनको बपाई देने की इच्छा हुई क्योंकि ग्रज तक हमेशा उनकी दिलचस्पी तोड़फोड़ की चींजों में रही, डेस्ट्रक्टिव चीजों में रही, लेकिन ग्रव उनका एपोच फंस्ट्रक्टिव चीज की तरफ आया है, इसलिये वे मजारकवाद के काविल है।

श्रीमन्, इसमें कोई संदेह नहीं कि कोम्राप-रेटिव ग्रान्दोलन के विकास की जितनी संभा-

*संकल्प का नोटिस मूलतः श्री वीरेन राय ने दिया ।

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[श्रीमनी सन्वित्री निगम]

बनाएं हैं और जितनी धावश्यकता है, उसको देखते हुए हम यह नहीं कह सकते कि वह जितना होना चाहिये था उतना अब तक किया गया है। और हम यह भी नहीं कह सकते हैं कि अभी और अधिक तीव बेग से इस संबंध में प्रयत्न करने की आवश्यकता नहीं है। श्रीमन् यह प्रस्ताव जब मेरे सामने खाया तो मुझे कई बार पढ़ने के बाद अपनी खांखों पर विश्वास आया। जदि यह प्रस्ताव इस तरह होता :

"This House is of opinion that a Committee consisting of 15 Members representing both Houses of Parliament be appointed by Governr ment to enquire into and report on the causes for the slow progress of the cooperative movement in the country."

तब तो मैं समझती कि शायद यह प्रस्ताव एक सही मानी में ग्रौर एक सही नीयत से रखा गया है। लेकिन श्रीमन्. जब मैंने प्रस्ताव को जिस रूप में वह रखा गया है पढ़ा, तो मुझे बड़ी विनम्रतापूर्वक कहना पड़ता है ग्रौर में समझ गई हूं कि न तो इस प्रस्ताव में कोई सार्यकता है ग्रौर न कोई उपयंगिता ही है। श्रीमन् मैं तो श्री भुपेश गुप्त का बहुत ग्रादर करती हूं। जब वे यह रिजोल्यूशन मूव करने के लिये खडे हुए तब मैंने सोचा कि कहीं उन्होंने गोते जगाकर सारी रिपोर्ट से कुद्र नियेटिव निकाले होंगे ग्रौर उन्हीं को ही वे रखेंगे। उन्होंने ग्राज पहली बार सदन में जिस प्रकार की इर्रेलेंवेन्ट स्पीच दी उसका कोग्रापरेटिव प्रस्ताव से किसी प्रकार का भी संबंध नहीं था।

श्रीमन्, यदि उन्होंने सेकंड फाइव इयर प्लान की प्रोग्नेस रिपोर्ट देखी होती या बे सब तमाम बातें जो अब तक इवेल्यूएशन रिपोर्ट में छप चुकी है, उनको जरा पढ़ा होता, तो उन्हें ये सब बातें जानने में देर नहीं लगती। यदि इवेल्यूएशन रिपोर्ट के उन पांच दस पेजों को पढ़ा जाय जो ४२ से लेकर ६२ तक हैं तो हम उन्हीं को कोम्रापरेटिव मिनिस्ट्री ग्रीर कोम्रापरेटिव विभाग के लिये एक सर्टिफिकेट कह सकते हैं। केन्द्रीय स्तर पर ग्रौर प्रान्तीय स्तर पर पिछले तीन चार सालों में इस विभाग ने जो उन्तति की है वह उसका एक प्रकार से सर्टिफ़िकेट है। उसके पढ़ने के बावजूद यदि इस तरह का प्रस्ताव लाया जाय तो सिवाय इसके कि हम यह समझें कि इससे सदन का व्यर्थ समय नष्ट होगा, बस ग्रौर क्या कह सकते हैं ग्रौर इसलिये यह इसका विरोध ही करेंगे।

SHRI BHUPESH GUPTA: That does not add to the wastage of time.

श्वीमली सात्रिती नेगम : मैं तो यहां तक कह सकती हं कि कोग्रापरेटिव ग्रान्दोलन के इतिहास को जब आगे आपने वाली म दियां कभी उठा कर, उलट पलट कर देखेंगी तो उन्हें यह कहने या मानने में देर नहीं लगेगी कि जो तीव गति, रफतार और ताकत कोग्राप-रेटिव आन्दोलन ने इन तीन, साढे तीन वर्षों में पाई वह पिछली ग्रदं शताब्दी में सब मिला जुला कर भी नहीं पाई । इसमें सब से बडी प्रशंसा की बात यह है कि जो शक्ति. जो प्रतिग्ठा पिछले ४० वर्षों में खो गई थी किन्हीं कमियों मीर कमजोरियों के कारण, वह खोई हई शबित और प्रतिष्ठा इन तीन चार वर्षों में कोग्राप-रेटिव विभाग को फिर मिल गई है और जन जन के हृदय में एक नया उत्साह और विश्वास कोग्रापरेटिव ग्रान्दोलन के प्रति उत्पन्न हो गया है। यदि भूपेश गुप्त साहब को मेरी बात में जरा भी शंका हो तो मैं उनसे निवेदन वरूगी कि वे दो तीन प्रांतों में जा कर १०, १५ कोग्रापरेटिव सोसाइटिज विजिट करें ग्रीर उनका ग्रध्ययम करें। यदि वे ऐसा करेंगे तो मुझे विश्वास है कि उनकी भी वही राय हो जायेगी जो म्राज मेरी है।

मल्कानी साहब ने कहा कि ग्रगर यह फिगर्स सच हैं तो यह बड़े ताज्जुब की बात है। मैं यह जानना चाहती हूं कि उनका यह विक्वास कैसे हुआ कि यह फिगर्स सच नहीं हैं। जहां तक इवैल्युएकन का सवाल है कि कितनी

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प्रोग्रेस हुई, कहां कम हुई और कौन सी चीजें ऐसी हैं जिनमें हमें फिर से प्रयास करना है, इसकी जितनी चिन्ता हम में से किसी को हो सकती है, मैं समझती हूं कि उतनी चिन्ता कोआपरेटिव मिनिस्ट्री को है, कोआपरेटिव विभाग को है। किसी अन्य मिनिस्ट्री ने इतना अयास इस दिशा में नहीं किया, इसका सब से बड़ा प्रमाण यह है कि एक नहीं पांच पांच इवे-ल्युएशन टीम्स बनाई गई, स्टडी टीम्स बनाई -गई जो इस प्रकार हैं:

"Study team by Sir Malcolm Dar ling, Study team by the P.E.O., S^fudy team appointed by the C.O.P.P.^ Crop loam evaluation con ducted by the Bomany State...... Report of the Madras Committee on Co-operation, and the First and Second follow-up Report on Credit Survey, 1957-58 and 1958-59"......"

इस सम्बन्ध में विदेशी लोग ग्राये, ऐसे लोग ग्राये जिन की एक्सरे आइज थीं और जिन्होंने स्वस्थ आलोचना की दृष्टि से सारे विभागों को जा जा करके विजिट किया । एक एक आन्त में वे गये और लोगों से मिले । उसके बाद भी किसी का यह कहना कि यदि ये फिगर्स सच हैं तो ताज्जुब की बात है, ठीक नहीं है क्योंकि इससे शंका पैदा होती है । इन रिपोर्टों पर एक बार दृष्टि डालने के बाद मुझे यह कहने में सन्तोष नहीं होता है कि ये सारी फिगर्स सच हैं बल्कि में यह समझती हूं कि बहुत सी बातें बहुत ही हम्बली कही जर्ष हें ।

श्रीमन्, मैं एक बात और आपके घ्यान में लाना चाहती हूं और वह यह है कि एक दूसरा बड़ा सबूत कि कोआपरेटिव पॉलिसी और कोआपरेटिव मूवमेंट विकास के पथ पर तीव्र कदमों से बढ़ रहा है, यह है कि जब कभी देखा गया है, कि कोआपरेटिव पॉलिसी में बराबर नये नये परिवर्तन अनुभव के आधार पर कानून में और ट्रेनिंग के प्रोग्राम में लाये गये है। मैं यह चार लाइनें पढ़ती हूं जिन से यह पता चल जायेगा कि जो इम्पॉर्टर फीचर

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हमारे कोआपरेटिव डेवलपमेंट प्रोग्राम के हैं उनको हर स्तर पर किस तरह से पूरा करने की कोशिश की गई है :

"reorientation of the loan policy of cooperatives so as to benefit the weaker sections of the community and issue of loans on the basis cf production programme and anticipated crops instead of on the security of landed and other immovable property."

जितनी इवैल्युएशन रिपोर्ट्स हुईं उनकी सिफारिशों पर बड़ी गंभीरता से मंत्रालय ने विचार किया और बड़ी विनम्रता से उनको माना और तब उन्होंने इस प्रकार का निश्चय किया ।

कोग्रापरेटिव फार्मिंग को लेकर के एक माननीय संसद सदस्य ने नागपुर कांग्रेस के रेजोल्युजन का हवाला दिया । यह सब को अच्छी तरह विदित है कि उसके पश्चात राजनैतिक दलों ने तमाम स्रमात्मक प्रचार करके कोग्रापरेटिव फार्मिंग के आन्दोलन को बहुत ही बड़ा धक्का लगाया । तमाम विरोधी आबोहवा के बावजूद आज कोग्रापरेटिव फार्मिंग में जो तरक्की हुई है उसका श्रेय इस विभाग और इस विभाग के कर्मचारियों को है । केन्द्रीय और प्रांतीय स्तर पर जो प्रयास किये गये उनके फलस्वरूप ग्राज १६०० ऐसी कोग्रापरेटिव सोसाइटीज बन गई हैं जिनको हम यह कह सकते हैं कि वे बहुत ही ग्रच्छी सोसाइटीज हैं ।

इसी प्रकार श्रीनगर कांफ्रेंस में जो सिफा-रिशें की गई थीं और उनको जिस प्रकार इम्प्लीमेंट किया गया है उससे लेंडलेस लेबरर्स को बहुत लाभ पहुंचेगा । हम लोग संसद् में श्रक्सर इस बात पर चिन्ता प्रगट करते रहते हैं कि लैंडलेस लेबरर्स के लिए कुछ नहीं किया गया है । लेकिन अब श्रीनगर कांफ्रेंस की सिफारिशों को इम्प्लीमेंट करने से उनके जीवन में नई शक्ति आयेगी ।

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799 Parliamentary Coram t- [RAJYA SABHA] the slow progress of tee ior enauirina into

[श्रीमती सावित्री निगम]

श्रीमन, मझे सब से अधिक सन्तोष अगर किसी चीज से हुआ है तो वह कोमापरेटिव ट्रेनिंग ऐंड एजुकेशन प्रोग्राम है । श्रीनगर कांक्रेंस ने कोग्रापरेटिव एजुकेशन के ऊपर बहुत ही महत्वपूर्ण निर्णय लिये हैं । ग्राज जिस तैजी से सहकारी झान्दोलन हमारे देश में बढ़ रहा है, जसको देखते हुए यदि हमने अभी से इस बात की व्यवस्था नहीं को और यह अनुमान सही सही नहीं लगाया कि आगे चल कर तुतीय पंच वर्षीय योजना के जमाने में कितने बडे श्रीर कितने छोटे अफसरों की सावश्यकता होगी तो इसमें कोई सन्देह नहीं है कि आगे चल कर हमारे कोग्रापरेटिव आन्दोलन की प्रगति को एक धक्का लगेगा ।

मुझे यह देख कर बड़ा सन्तोष हुआ है कि पिछले साढे तीन वर्षों में द्वितीय पंच वर्षीय गोजना के जमाने में नीचे स्तर पर १२,००० आफिस बियरसं बने, ३२,४०० मेम्बर्स आफ वी मैनेजिंग कमेटी बने, २ लाख ४६ हजार बार्डिनरी मेम्बर्स बने ग्रौर १९६०-६१ के पहले ५५७ यनिटस टेनिंग देने के लिए खोली जा रही हैं।

MR. DEPUTY CHAIRMAN: Ycu will please continue in the afternoon.

ANNOUNCEMENT RE GOVERN-MENT BUSINESS

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA NARAYAN SINHA) : With your permission, Sir, I rise to announce that Government business in this House ior tbe week commencing 16th August, 1960, will consist of: ----

(1) Further consideration and passing of the Manipur Land Reve nue and Land Reforms Biil 1960, as passed by Lok Sabha.

(2) Consideration and passing of-The Tripura Land Revenue and

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Land Reforms Bill, 1960, a: passed by Lok Sabha.

The Banking Companies (Amendment) Bill, I960, as passed by Lok Sabha.

(3) Consideration of a motion for the concurrence for reference of the Religious Trusts Bill, 1960, to a Joint Committee.

(4) Consideration and passing of the Delhi Primary Education BilL 1960, as reported by the Joint Committee.

(5) Consideration and return of the Taxation Laws (Amendment) Bill, 1960, as passed by Lok Sabha.

(6) Consideration and passing of the Indian Museum (Amendment) Bill, 1960.

(7) Discussion on the present international situation and the policy of the Government of India in relation thereto on a motion to be-moved by the Prime Minister on the 17th August, 1960, after disposal of questions.

1. P.M.

SHRI BHUPESH GUPTA (West Bengal): What happened to my motion on the same subject on the international situation? Why did I gave-notice of that, motion? It is because we thought that we should move it this time from his side. We gave an earlier motion on the same subject. Now it seems the Prime Minister has given it.

MR. DEPUTY CHAIRMAN: It is a Government motion.

SHRI BHUPESH GUPTA: We can also give. I think for a change it will; be better if we move the motion and? introduce the discussion. You may-consider it with the Prime Minister.

MESSAGE FROM THE LOK SABHA

THE BANKING COMPANIES (AMENDMENT) BILL, 1960

SECRETARY: Sir, I have to report the House the following messag*